GOVERNMENT PURCHASE FROM THE SMALL SCALE INDUSTRIES

1112. SHRI CHANDRA SHEKHAR: SHRI J.S. TILAK: SHRI GURMUKH SINGH MUSAFIR:

SHRI KRISHAN KANT: SHRI KOTA PUNNAIAH:

DR. Z.A. AHMED:

Will the Minister of SUPPLY be pleased to state the nature and the details of the support given for the Government purchases made from Small Scale Industries during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI D. R. CHAVAN). (On behalf of Minister of Supply, Shri Shah Nawaz Khan): The nature and the details of the support given to the Small Scale Industries in regard to Government purchases, are as detailed below:

- (i) The Government maintains a list of 192 items of stores which are exclusively reserved for purchase from the Small Scale Units. Out of these 192 items 46 items were brought into the list during the last three years.
- (ii) The Government accords a price preference, up to a maximum extent of 15% to small scale units when they quote in competition with medium and large scale units.
- The actual quantum of price preference to be given in a case is decided on individual merits.
- (iii) The application forms for registration with the DGS&D are supplied free of cost to bona fide small scale units by the Government.
- (iv) The small scale units have been exempted from the requirement of having independent testing facilities for registration with the

- DGS&D provided they have ready access to testing facilities maintained by any other unit or organisation.
- (v) The small scale units who have not got themselves registered with the DGS&D have been given the facility of getting copies of the tender enquiries issued by the DGS&D free of cost through the National Small Industries Corporation.
- (vi) The small scale units who can furnish competency certificates from the National Small Industries Corporation have been exempted from furnishg security deposits against DGS&D contracts.
- 2. The total purchases made from the small scale industries by the Directorate General of Supplies and Disposals during the last three years were as follows:

Year

				e units of Rs.)
1969-70			•	32,27
1970-71				42.63
1971-72				86.29

Purchases made from

PURCHASE OF KHADI

1113. SHRI CHANDRA SHEKHAR : SHRI J. S. TILAK :

> SHRI GURMUKH SINGH MUS-AFIR

SHRI KRISHAN KANT : SHRI KOTA PUNNAIAH :

Will the Minister of SUPPLY be pleased to state:

- (a) whether Government are discouraging purchase of Khadi for Government use; and
 - (b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI D. R. CHAVAN) (On Behalf of Minister of Supply Shri Shah Nawaz khan); (a) No, Sir.

(b) Does not arise.